

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

FOURTEENTH REPORT

(PRESENTED ON 26-11-1985)

The Business Advisory Committee held a sitting on Tuesday, the 26th November, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |   |           |
|---|-----------|
| (1) The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1985.<br>(Consideration and passing)            | 1 hour    |
| (2) The Delegated Legislation Provisions (Amendment) Bill, 1985, as passed by Rajya Sabha.<br>(Consideration and passing) | 1 hour    |
| (3) The Bonded Labour System (Abolition) Amendment Bill, 1985, as passed by Rajya Sabha.<br>(Consideration and passing)   | 2 hours   |
| (4) Discussion and voting on the Supplementary Demands for Grants (General) for 1985-86.                                  | 4 hours   |
| (5) The Futwah-Islampur Light Railway Line (Nationalisation) Bill, 1985.<br>(Consideration and passing)                   | } 4 hours |
| (6) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1985-86.                                 |           |

NEW DELHI;

November, 26, 1985

Agrahayana 5, 1907 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.